

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

O.A NO. 330 OF 2024

IN THE MATTER OF:

Public Action Committee & Ors.

...Petitioners

VERSUS

State of Punjab & Ors.

...Respondents

INDEX

NEXT D.O.H-17.09.2024

S.No.	Particulars	Page
1.	Additional Affidavit on behalf of the Respondent No. 3 i.e., Municipal Corporation Batala	1-6
2.	<u>Annexure R-2/A</u> A copy of the recent photographs of the said location i.e., city road near hansli bridge (along the drain).	7
3.	<u>Annexure R-2/B</u> A copy of the recent photographs of the said location i.e., open plot no. #4/ 250 and other places in Shahstri Nagar, Batala.	8
4.	<u>Annexure R-2/C</u> A copy of the recent photographs of the said location i.e., Urban Estate, Batala.	9
5.	<u>Annexure R-2/D</u> A copy of the recent photographs of the said location i.e., Cinema Road, Achali Gate, Batala.	10-11
6.	<u>Annexure R-2/E</u> A copy of the recent photographs of the said location i.e., along the Jalandhar Road, Smadh Road, and Chander Nagar.	12

7.	<u>Annexure R-2/F</u> A copy of the recent photographs of the said location i.e., St. Francis School, Batala.	13
8.	<u>Annexure R-2/G</u> A copy of the recent photographs of the said locations.	14

Through



(Sachar Anand)

Advocate for the Respondent No. 3

14, 1st Floor, National Park

Lajpat Nagar-IV, New Delhi-110024

Phone No.-9958792346

Email- sachar_anand@yahoo.co.in

Place: New Delhi

Dated: 22.07.2024

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ADDITIONAL AFFIDAVIT FILED ON BEHALF OF THE

RESPONDENT NO. 3

I, Shayari Malhotra, Commissioner, Municipal Corporation, Batala do hereby solemnly affirm and declare as hereunder:

1. That vide its order dated 30.05.2024, this Hon'ble Court had observed and held as hereunder:

"5. A separate affidavit by Commissioner, Municipal Corporation, Batala has been filed but the said affidavit does not clearly states that the solid waste dumped at the site in question has been cleared...."

6. We require the Commissioner, Municipal Corporation, Batala to file further affidavit disclosing the status of each of the location which is mentioned in the order of the Tribunal dated 03.04.2024 in respect of



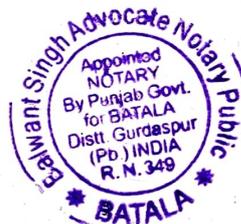
clearing the solid waste lying there."

2. That it is most humbly submitted that the instant affidavit is being filed in compliance of the abovementioned order of this Hon'ble Court.
3. That instead of giving a para wise reply, the answering respondent herein is making the following significant submissions.

4. That it is submitted that regarding the averment of garbage being dumped at **many locations along the Kasoor Nallah (drain), near Old Truck Union Faizpur Road, G.T Road, Sugarpura, Shastri Nagar**, the same has been resolved now, and all the said locations have been cleared off. Further on, at this juncture it is extremely pertinent to mention that in order to deal with the problem of the sweepers going on strike, and there being inefficient workforce, the answering respondent herein has taken the proactive step of hiring an additional workforce of 315 sweepers/cleaners in order to carry out the task of daily cleaning.

A copy of the recent photographs of the said location i.e., city road near hansli bridge (along the drain) is annexed herewith as **Annexure R-2/A**.

5. That it is submitted that regarding the averment of burning of garbage and other harmful waste in **open plot no. #4/ 250 and other places in Shahstri Nagar, Batala**, the said site has been cleared off all the garbage and waste lying over there. Furthermore, it is pertinent to mention that



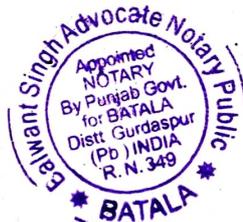
the Chief Sanitary Inspector and the Sanitary Inspector of the answering respondent herein regularly conduct patrols/ inspections to keep the instances of waste burning in check.

A copy of the recent photographs of the said location i.e., open plot no. #4/ 250 and other places in Shahstri Nagar, Batala is annexed herewith as **Annexure R-2/B**.

6. That it is submitted that regarding the averment of waste being dumped at locations in **Urban Estate, Batala**, it is extremely pertinent to mention that the said area does not lie under the jurisdiction of the answering respondent herein and the same lies under the jurisdiction of PUDA, and PUDA has kept its own employees for door-to-door collection of solid waste. However, in spite of the above-mentioned fact the answering respondent herein, diligently, got the said area cleaned also.

A copy of the recent photographs of the said location i.e., Urban Estate; Batala is annexed herewith as **Annexure R-2/C**.

7. That it is submitted that regarding the averment of waste being dumped at **Cinema Road, Achali Gate, Batala** the answering respondent herein has taken proactive steps in order to curb the menace of waste being dumped at the said site, and furthermore, it is also pertinent to mention that the said site has also been cleared off the waste and garbage lying there.



A copy of the recent photographs of the said location i.e., Cinema Road, Achali Gate, Batala is annexed herewith as **Annexure R-2/D**.

8. That it is submitted that regarding the averment of dumping of waste and garbage on locations along the **Jalandhar Road, Smadh Road, and Chander Nagar**, the said sites have been cleared off the waste lying there. Further on, it is extremely pertinent to mention that the problem of sweepers/ cleaners regularly going on strike became very prominent and which in turn affected the cleanliness of the said area. However, in order to tackle this problem the answering respondent herein has taken the proactive step of hiring an additional 315 sweepers/ cleaners in order to carry out the sanitation work properly.

A copy of the recent photographs of the said location i.e., along the Jalandhar Road, Smadh Road, and Chander Nagar is annexed herewith as **Annexure R-2/E**.

9. That it is submitted that qua the averment of burning of organic waste by **St. Francis School, Batala**, it is extremely pertinent to mention that the answering respondent herein had issued a warning letter bearing no. 3893 dated 19.12.2023 and had issued another warning letter bearing no. 189 dated 18.01.2024, strictly ordering them to comply with solid waste management rules. Furthermore, it is also pertinent to mention that the



said area has been cleared off all the garbage and waste lying at the said site.

A copy of the recent photographs of the said location i.e., St. Francis School, Batala is annexed herewith as **Annexure R-2/F**.

10. That it is submitted that qua the averment of burning of waste at **various locations around Batala**, the same has been taken care of and the said sites have been cleared off the waste lying there. Furthermore, even at the cost of repetition it is imperative to mention that the municipal corporation was plagued with the problem of sweepers/cleaner's going on strike and in order to tackle this problem the answering respondent herein has taken the proactive step of hiring an additional 315 sweepers/cleaner's for carrying out the sanitation work across the city.

A copy of the recent photographs of the said locations is annexed herewith as **Annexure R-2/G**.

11. That it is submitted that qua the averment that the answering respondent herein has not disclosed the locations of the **material recovery facilities**, the same is wrong and hence denied. At the cost of repetition, it is again reiterated that the Municipal Corporation, Batala has been processing wet and dry waste of the various wards of the city at 5 material recovery facilities located at Bhandari Mohalla 1, Centre near Bus stand, Centre near the night shelter, and another Centre located near Bhandari Mohalla.



Additionally, it is also pertinent to mention that the answering respondent herein has also constructed 159 compost pits for the scientific processing of wet waste.

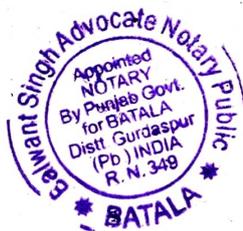
12. That it is submitted that the answering respondent herein had also issued 7 challans to violators who were found littering the area with garbage, and additionally the answering respondent herein has also issued 17 challans to people who were indulging the use of polythene bags.

[Signature]
DEPONENT

VERIFICATION :

Verified at *Batala* on this the *17th* day of July, 2024 that the contents of the above affidavit are true to my knowledge. No part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT



ATTESTED:
I have identified that the deponent has been identified by Sh. *Chhota Ramt* and that the above affidavit has been read over and explained to the deponent who has signed it after admitting the same to be correct.
Entered at Page No. *59* Sr. No. *220*
Date *17/7/2024*
[Signature]
Bahwant Singh
Notary Public, Batala (Pb.) India

17 JUL 2024



Sankar

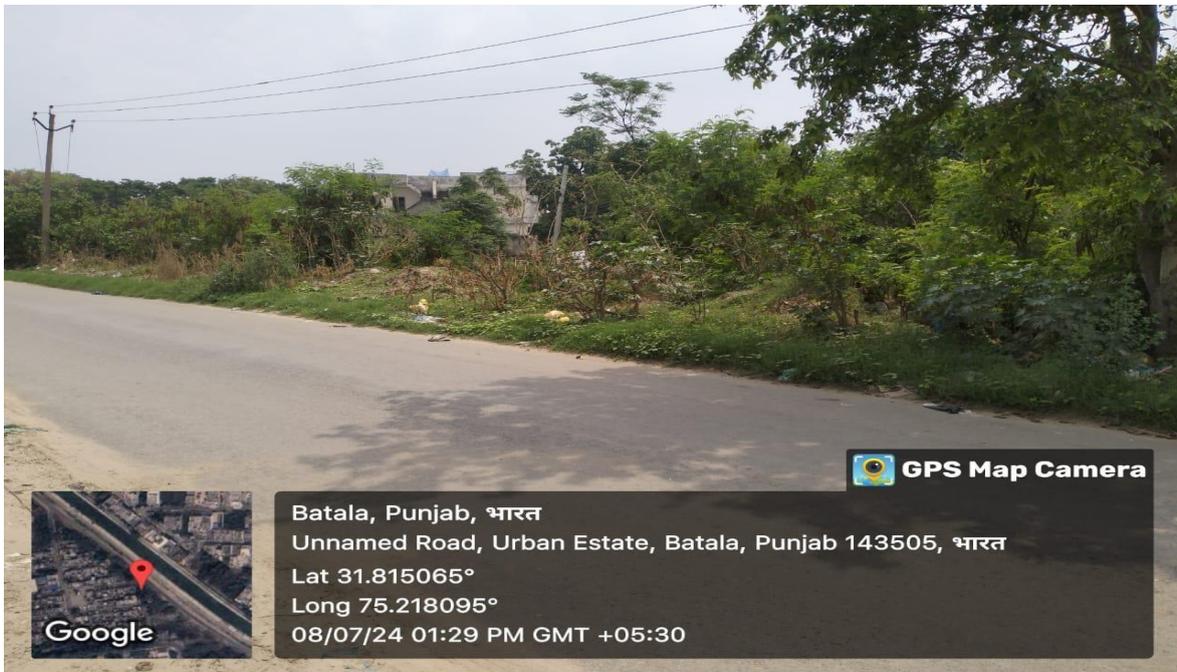
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Sankar

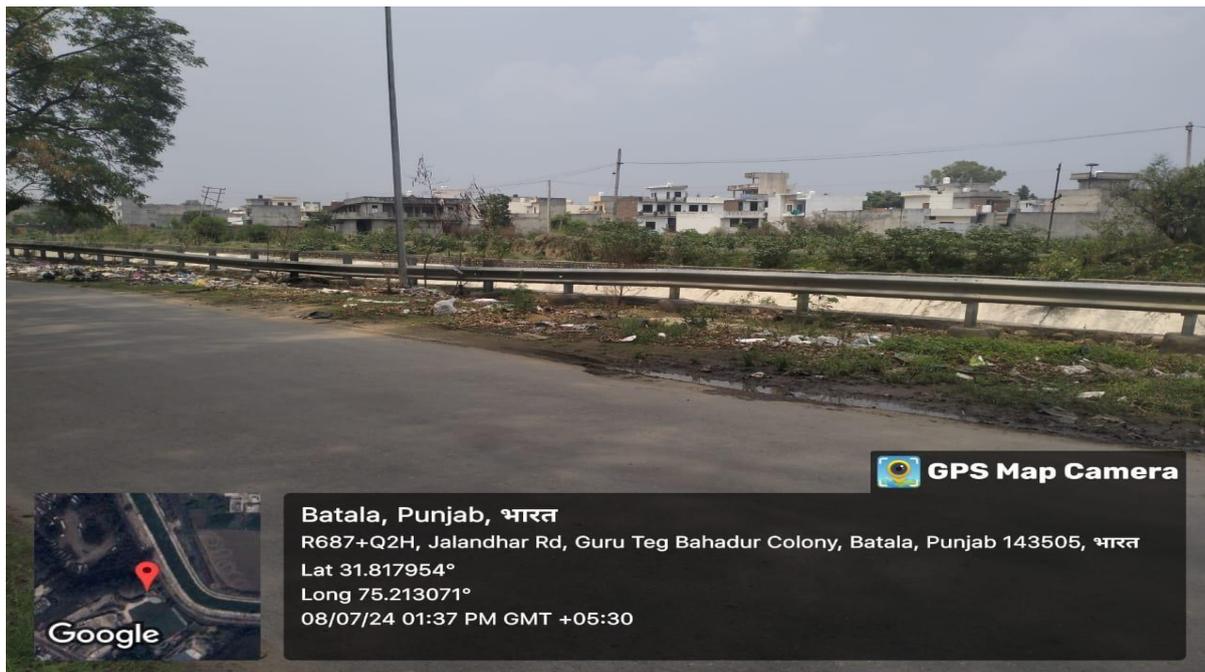
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ANNEXURE R-2/C

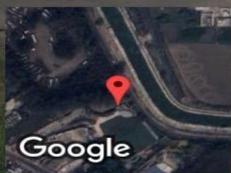


Sarabjit

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 **GPS Map Camera**



Batala, Punjab, भारत
R687+Q2H, Jalandhar Rd, Guru Teg Bahadur Colony, Batala, Punjab 143505, भारत
Lat 31.817954°
Long 75.213071°
08/07/24 01:37 PM GMT +05:30



 **GPS Map Camera**



Batala, Punjab, भारत
GJ11 Intersled Crtiers Old Truck Union Faizpura Road G.T ROAD BALATA,
Sugarpura, Shastri Nagar, Batala, Punjab 143505, भारत
Lat 31.818783°
Long 75.207165°
16/07/24 10:31 AM GMT +05:30



Sarabjit

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Sarabjit

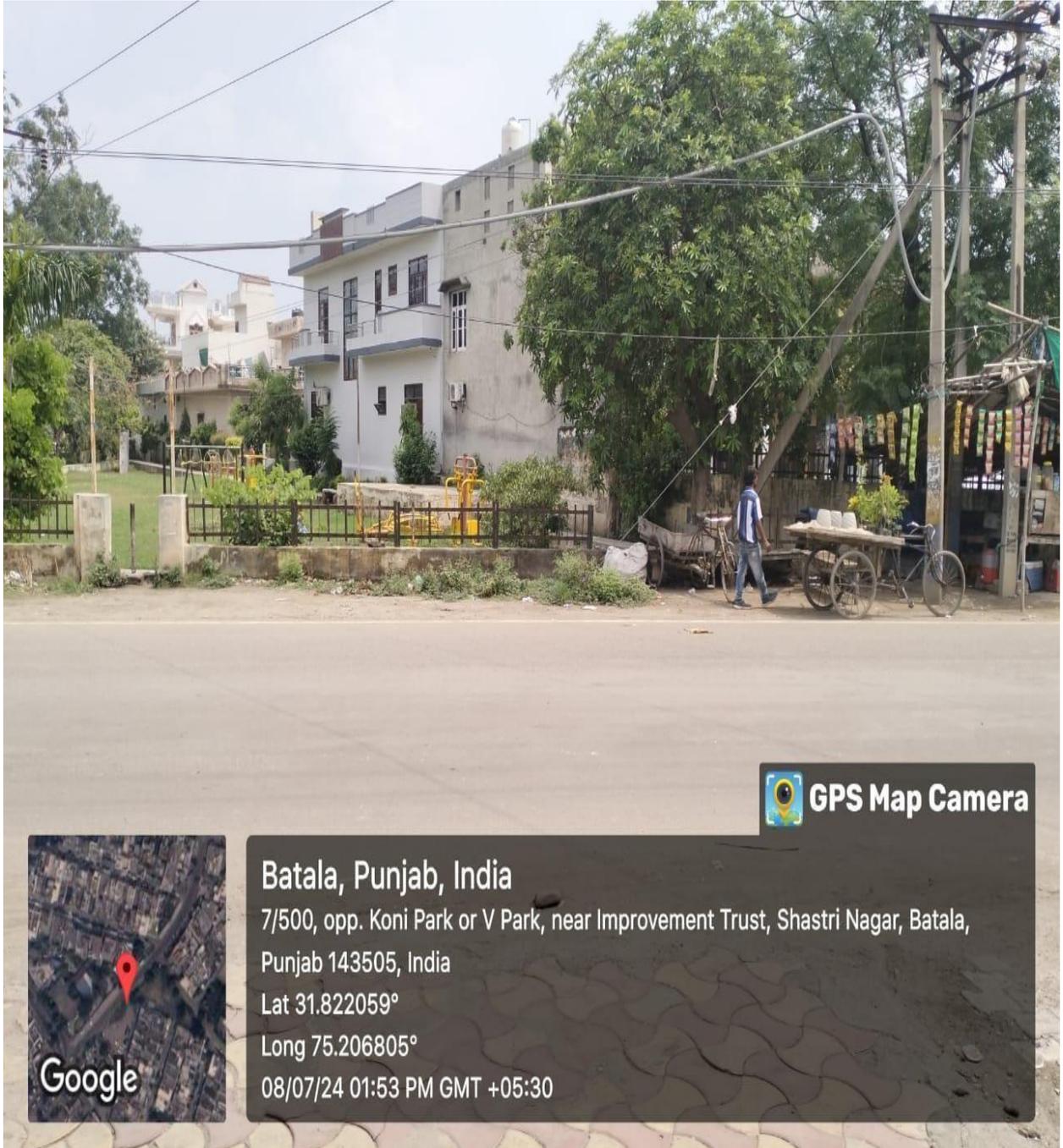
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ANNEXURE R-2/F



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 **GPS Map Camera**



Batala, Punjab, India

7/500, opp. Koni Park or V Park, near Improvement Trust, Shastri Nagar, Batala,
Punjab 143505, India

Lat 31.822059°

Long 75.206805°

08/07/24 01:53 PM GMT +05:30

Sanket

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